

power potential of the project is estimated at 70,000 KW at 60 per cent load factor and it is expected to provide irrigation facilities to about 18,000 hectares of land.

Canadian Aid

3357. Shri B. N. Shastri:
Shri Bodabrata Barua:
Shri Ebrahim Sulaiman Satt:
Shri N. K. Sangh:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Government of Canada have agreed to give fifty year interest free non-project loan under their Development of India programme; and

(b) if so, what are the terms and conditions for advancing the loan and whether any agreement has been signed?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). Yes, Sir. The Government of Canada authorised on 21st February, 1967 a development loan to the Government of India in the amount of C.\$ 11.85 million for non-project purposes. No conditions were made for advancing the loan. The loan is for purchase of commodities like fertilizers, fertilizer components, etc. and for purchase of components of diesel locomotives.

The terms of the loan are: Re-payment over a period of 50 years inclusive of a grace period of 10 years and no interest charge or commitment fee.

Shortage of Water Supply in Karbala Colony

3356. Shri M. L. Sondhi:
Shri O. P. Tyagi:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that there is no regular flow of water in the taps of the Karbala Colony, New Delhi in spite of the repeated requests to the New Delhi Municipal Committee by the residents of the locality; and

(b) if so, the steps being taken to provide a regular flow of water in the taps of the locality?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar):

(a) and (b). The shortage of water in the Karbala Colony is due to the defective internal distribution system provided by the residents inside their colony. If this defect is removed, regular supply of water will be available.

The tenements of Karbala have common connections for their latrines and baths and the residents have extended pipe-lines therefrom to their quarters and have provided unauthorised taps. The size of connection to common baths and latrines of each block is inadequate to feed a large number of quarters of the block. The remedy lies in improving the internal net-work of pipelines inside the quarters by the residents themselves.

The New Delhi Municipal Committee have already strengthened the network of Municipal mains feeding the Karbala Colony, and it is in a position to meet the entire demand of the Colony.

केन्द्रीय सरकार के पेंशन प्राप्त कर्मचारियों के लिये मुफ्त चिकित्सा की व्यवस्था

3358. श्री रघुवीर सिंह शास्त्री :
श्री प्रकाशवीर शास्त्री :
श्री अर्जुन सिंह भदौरिया :
श्री शिव कुमार शास्त्री :
श्री रामाचतार शर्मा :
श्री तुकम चन्द कछवाय :
श्री राय घोषाल शालवासे :
डा० सूर्य प्रकाश पुरी :
श्री श्रीकार लाल बैरवा :

क्या स्वास्थ्य तथा परिवार नियोजन मन्त्री यह कताने की कृपा करेंगे कि :

(क) क्या समूचे देश में केन्द्रीय सरकार

के पेंशन प्राप्त कर्मचारियों के लिये मुफ्त चिकित्सा की व्यवस्था करने का सरकार का विचार है; और

(ख) यदि नहीं, तो उसके कारण क्या है ?

स्वास्थ्य तथा परिवार नियोजन मंत्री (डा० श्रीपति चन्द्रशेखर) : (क) जी नहीं।

(ख) सरकार के पास साधनों की इतनी कमी है कि वह केन्द्रीय सरकारी पेंशनरों के लिये निःशुल्क डाक्टरी चिकित्सा की व्यवस्था नहीं कर सकती। फिर भी दिल्ली तथा नई दिल्ली में रहने वाले पेंशनरों के लिये पहले से स्थापित डिस्पेंसरियों में चिकित्सा सुविधाओं की व्यवस्था है।

Accommodation for Employees in Centre and States

3359. Shri Nitiraj Singh Chaudhary: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the Central Government employees when posted to the States are provided accommodation by the State Governments;

(b) whether the Centre also provides accommodation to the State Government employees when posted at Delhi on State Government duty; and

(c) if so, the categories of the State Government employees who are provided with accommodation?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) and (b). Under the reciprocal arrangements arrived at between the Government of India and most of the State Governments, residential accommodation is provided to each other's employees by taking up the matter at Government level.

(c) The accommodation in Delhi is provided to the State officials, to the extent possible, at the request of the State Government concerned.

Fertilizer Plant in Goa

3360. Shri Shinkre: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether Government have sanctioned a Rs. 20,000,000 fertilizer plant in private sector in Goa;

(b) the capacity of this plant and the time by which the plant is likely to start production; and

(c) the progress made and the expenditure incurred so far?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghu Ramalah): (a) Yes.

(b) The capacity of the plant will be:—

(i) Ammonia 200,000 tonnes per annum.

(ii) Urea 340,000 tonnes per annum.

The plant is likely to go into production by 1970-71.

(c) The progress made by the party for setting up the fertilizer plant is as follows:—

Land.—Government of Goa have initiated proceedings for acquiring the land and it is expected that the land will be handed over to the party in September, 1967.

Plant and Equipment.—Two engineering firms have been selected for submission of bids for the project before September, 1967. One of the companies will be selected by November, 1967 as the overall Engineers and Consultants for executing the job. Since the project is being set up in the private sector, expenditure incurred is not available.

तरल अमोनिया का आयात

3361. श्री यशवन्त सिंह कुशवाह : क्या पेट्रोलियम और रसायन मन्त्री यह बताने की कृपा करेंगे कि :

(क) देश में तरल अमोनिया की मांग को पूरा करने के लिये प्रति वर्ष इस की कितनी